Written Answers to

In addition, Government of India has in the year 2013-14, approved a scheme for enhancing the Tertiary Care Cancer facilities in the country. Under this scheme (Tertiary component of NPCDCS), Government of India will assist 20 State Cancer Institutes (SCI) and 50 Tertiary Care Cancer Centres (TCCC) in different parts of the country. The maximum assistance inclusive of State Share for SCI is ₹120 crores and for TCCC is ₹45 crores. The Central and State share will be in the ratio 75:25, and for North East and Hill States this ratio would be 90:10.

(c) and (d) There is no central data available to ascertain the quantum of shortage of cancer specialists in the country. However, to increase the number of seats in Super speciality courses in Medical Oncology, Surgical Oncology and broad speciality course in Radiotherapy, the ratio of number of Post-Graduate (PG) teachers to the number of students to be admitted has been now increased to 1:3 for a Professor subject to a maximum of 6 PG seats per unit per academic year. Oncology in its various aspects has focus in case of new AIIMS and many upgraded institutions under Pradhan Mantri Swasthya Suraksha Yojna (PMSSY). The National Cancer Institute at Jhajjar and 2nd campus of Chittranjan National Cancer Institutes (SCI) and Tertiary Care Cancer Centres (TCCC) supported under National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Disease and Stroke (NPCDCS) includes enhancing of trained manpower for cancer.

## Corruption in admission to Private Medical Colleges

254. PROF. MRINAL MIRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether privately run medical colleges and institutions follow their own admission procedures and the Medical Council of India (MCI) has no authority to scrutinize or oversee such procedures;

(b) if so, whether there is any truth in the largely held belief that there is widespread corruption and extortion in admissions to these institutions; and

(c) if so, the steps Government has taken or proposes to take to prevent such practices?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (c) Every State Government is required to have an Admission and Fee Regulatory Committee which governs the fee structure of the medical colleges in the concerned State.

The Central Government decided to conduct single entrance tests by the name National Eligibility-cum-Entrance Test (NEET) for admission to Undergraduate and Postgraduate Medical Courses from the academic year 2013-14 without disturbing the reservation policy of individual States. The Hon'ble Supreme Court *vide* its judgment dated 18.07.2013 in NEET related cases quashed the implementation of NEET. The Central Government has filed a petition before the Hon'ble Supreme Court to review its decision.

## Setting up of Virology Labs

255. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Ministry is planning to set up virology labs in the country;

(b) if so, the names of districts that have been identified in Telangana to set up virology labs; and

(c) by when they would become operational?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Yes. Government has launched a scheme on "Establishment of a Network of Laboratories for Managing Epidemics and Natural Calamities".

(b) In the State of Telangana, following Medical Colleges have been identified for setting up of virology labs as per targets of the scheme:

- 1. Osmania Medical College, Hyderabad.
- 2. Medical College ,Musheerabad, Hyderabad.
- 3. Kakatiya Medical College ,Warangal.
- 4. Rajiv Gandhi Institute of Medical Sciences, Adilabad.

(c) Virology lab has already been sanctioned at Osmania Medical College, Hyderabad in December 2013. Proposal has been received in respect of Kakatiya Medical College, Warangal and the State Government has been requested to sign the Memorandum of Agreement (MOA) as per the scheme. No proposal has been received so far from the State Government in respect of the remaining two medical colleges.